

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 10/111/2013
CA NO.

CORAM:

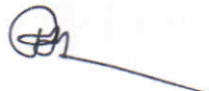

PRESENT: SH. R.VARDARAJAN
Hon'ble Member (J)

SH.S.K.MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016**

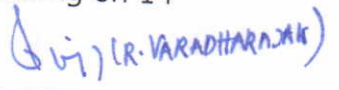
NAME OF THE COMPANY: M/s Sh. Ashok Shantilal Shah
Vs.
M/s Hero Moto Crop Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PRADEENK MITTAL	ADVOCATE	RESPONDENT NO 1 & 2	
2.	Adv. Ambuj Shardwaj	Advocate	Petitioner.	

COMMON ORDER

Both the parties are present. Petitioner prays for adjournment which has not been resisted by the Respondents. The matter is posted for further hearing on 14th October 2016.


(R. VARDHARAJAN)
MEMBER (J)


(S.K. MOHAPATRA)
MEMBER (T)

26th August, 2016
A.K. Arora